

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 297/252/HDB/2018
NAME OF THE COMPANY	DPK Agro Farms Pvt Ltd
NAME OF THE PETITIONER(S)	DPK Agro Farms Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Sri Reeti	Adv	9966775282	DR
A. Sandhya Devi	Adv	9966775282	DR

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujankumar Reddy	Advocate	910001435	SR

ORDER

Matter is listed today after passing of Interim Order. Counsel for Applicant Company is present. Shri T. Sujankumar Reddy, CGSC for RoC (H) is also present.

Issue notice to RoC (H). Counsel to serve notice on RoC (H) and file proof of service.

List the matter on 27.07.2018.

Member (J)